

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

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**NOTIFICATION.**

Dated Shillong, the 9<sup>th</sup> January, 2019.

No. LR (A) 32/92/Pt.IV/74– The Governor of Meghalaya is pleased to appoint Shri Amar Das Hela, Advocate as Special Public Prosecutor under Section 32 of the Protection of Children from Sexual Offences Act, 2012 for Ribhoi District, Nongpoh with immediate effect and until further orders.

*Saunmy*

Under Secretary to the Government of Meghalaya,  
Law Department.

Memo' No. LR (A) 32/92/Pt.IV/74-A,

Dated Shillong, the 9<sup>th</sup> January, 2019.

Copy forwarded to: -

1. The Advocate General/Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong - 793001.
2. The Deputy Commissioner, Ribhoi District, Nongpoh.
3. The District & Sessions Judge, Ribhoi District, Nongpoh.
4. The Accountant General (A & E), Meghalaya, Shillong – 793001.
5. The Superintendent of Police, Ribhoi District, Nongpoh.
6. Shri Amar Das Hela, Advocate, Nongpoh
7. The Secretary, Meghalaya High Court Bar Association.
8. The Secretary, Nongpoh Bar Association.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. Public Prosector, Nongpoh for information.
11. DIPR, Shillong.
12. Treasury Officer, Nongpoh.
13. Law (B) Department.
14. NIC of the concerned District.
15. DEO, Law Department.
16. Guard file.

By order etc.,

*Saunmy*

Under Secretary to the Government of Meghalaya,  
Law Department.

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